

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).18481/2009  
(From the judgement and order dated 13/01/2009 in CP No.212/2007  
in WP No.4842/2005 of The HIGH COURT OF BOMBAY AT AURANGABAD)

VIJAY DHANJI CHAUDHARY

Petitioner(s)

VERSUS

SUHAS JAYANT NATAWADKAR

Respondent(s)

(With appln(s) for directions, intervention, impleadment,  
impleadment/directions and office report)

Date: 04/01/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. PATNAIK  
HON'BLE MR. JUSTICE H.L. GOKHALE

For Petitioner(s) Mr. Dharam Bir Raj Vohra, Adv.

For Respondent(s) Dr. Sushil Balwada, Adv.

Mr. Parmanand Pandey, Adv.

Mr. Uday B.Dube, Adv.

A.O.R. Association, A.C.

S.C.B.A., A.C.

UPON hearing counsel the Court made the following

O R D E R

In view of the letter circulated by learned counsel for the  
petitioner, let the matter be listed after four weeks.

| (G. SUDHAKARA RAO)  
| COURT MASTER

| | (SHARDA KAPOOR)  
| | COURT MASTER

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